

Rs. 2000 in one instalment but the Ministry has not agreed;

(c) whether the Delhi Administration is also levying 6 percent interest on the rehabilitation loan; and

(d) if the reply to parts (a), (b) and (c) above be in the affirmative, the reasons for this anomaly?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) A business loan of Rs. 1000 or above is paid to the repatriates from Burma in two instalments as is done by most of the other State Governments.

(b) No, Sir.

(c) Yes, Sir. However, the rate of interest is determined from time to time.

(d) As the loans are granted according to the terms and conditions of the scheme, question of anomaly does not arise.

पश्चिम बंगाल में बरामद किये गये हथियार

4520. श्री हुकम चन्द कछवाय :

श्री प्रिय गुप्त :

श्री काशी राम गुप्त :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 5 अप्रैल, 1966 को पश्चिम बंगाल के हावड़ा, हुगली, मुर्शिदाबाद और 24 परगना जिलों में रिवाल्वर तथा बन्दूकें, काफी मात्रा में बम, तेजाब, पेट्रोल और अन्य घातक सामान बरामद किया है ;

(ख) क्या यह भी सच है कि इसमें चीन-समर्थक वामपंथी कम्युनिस्टों का हाथ है जिन्हें केन्द्रीय सरकार द्वारा राज्य सरकार को भेजे गये आदेशों के अधीन अप्रैल के अन्त तक रिहा कर दिया जा रहा है ;

(ग) पश्चिम बंगाल के लोगों को चीन द्वारा दिये गये हथियारों व विस्फोटक पदार्थों का व्योरा क्या है ; और

(घ) देश में अशान्ति फैलाने वाले चीन समर्थक कम्युनिस्टों को सरकार द्वारा रिहा किये जाने के क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सम्भरण मंत्री (श्री हाथी) : (क) से (ग). सूचना एकत्रित की जा रही है और सदन के सभा-पटल पर रख दी जायेगी ।

(घ) वर्तमान परिस्थितियों को ध्यान में रखते हुए व्यक्तियों के विरुद्ध मामलों की पुनरीक्षा के आधार पर रिहाइयां की जाती हैं ।

Retrenchment of Teachers in Delhi

4521. Shrimati Ramdulari Sinha: Will the Minister of Education be pleased to state:

(a) whether there is a stir among the teachers of Delhi Municipal Corporation against the proposal of retrenchment of teachers; and

(b) if so, the percentage of existing teachers to be retrenched and the reasons for their retrenched?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

University Education

4522. Shrimati Ramdulari Sinha: Will the Minister of Education be pleased to state:

(a) the number of students receiving University Education per thousand of the population during 1965-66, State-wise;

(b) the causes of lopsided development of education; and

(c) the special measures being taken to bring each State on par with other States in the matter of university education?

The Minister of Education (Shri M. C. Chagla): (a) The information